



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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September 2, 2014

RBI cancels Certificate of Registration of Five NBFCs

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	Unichem Finance & Enterprises Private Limited	1A, Alipore Avenue, Kolkata-700027	B-05.05174 July 10, 2003	July 17, 2014
2.	Shree Bhagwati Marketing Private Limited	2, Digamber Jain Temple Road, 4 th Floor, Kolkata-700007	B-05.05458 September 3, 2003	July 17, 2014
3.	Sureka Teknik Private Limited	19, Pollock Street, 2 nd Floor, Kolkata-700001	B-05.05754 November 14, 2003	July 28, 2014
4.	Dintara Mercantile Private Limited, Kolkata (Presently Royal Fintrade Private Limited)	13, B.B.Ganguly Street, Ground Floor, Room No.4, Kolkata-700012	B-05.06293 March 19, 2004	August 1, 2014
5.	Shimansu Vyaparik Kendra Ltd.	Nicco House, 4 th Floor, 2 Hare Street, Kolkata-700001	05.00422 February 27, 1998	July 22, 2014

Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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